

Central Administrative Tribunal Principal Bench

**C.P.No.631/2017
In
OA No.1452/2014**

New Delhi this the 11th day of April, 2018

**Hon'ble Sh. Raj Vir Sharma , Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Pawan Khakhar
S/o Randhol Singh
R/o Dalip Vihar near CO Office,
Gali No.1, Baraut, Baghpat,
Uttar Pradesh – 250611 ... Petitioner

By Advocate : Sh. Aakash Sirohi)

Versus

1. Ajay Mittal Secretary DOP&T,
Union of India North Block, New Delhi.
2. Ashim Khurana, Chairman SSC, Headquarters, Block No.12,
CGO Complex, Lodhi Road, New Delhi-03.Respondents

(By Advocate : Sh. Gyanendra Singh)

By Hon'ble Mr.Raj Vir Sharma, Member(J)

ORDER (ORAL)

Heard the parties. We have perused the additional affidavit filed by the respondents. In para 4 of their reply they have specifically said that the dossier of the applicant has already been sent to the user department.

2. In view of the above, this C.P. is closed. Notices issued to the respondents are discharged. However, any grievance, if survives, petitioner may take appropriate action as per law.

(Praveen Mahajan)
Member (A)

(Raj Vir Sharma)
Member (J)

